

Central Administrative Tribunal  
Principal Bench

C.P. No. 297 of 2000  
in  
O.A. No. 38 of 1999

New Delhi, dated this the 11th December, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVATTI, MEMBER (J)

Shri Amritpal Kaur,  
S/o Shri Madan Lal,  
HS Fitter Grade I,  
Ticket No. 22,  
working under SSE (C&W),  
Northern Railway,  
Delhi Main Junction,  
Delhi

.. Applicant

(By Advocate: Shri S.K. Sawhney)

Versus

1. Shri S.P. Mehta,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi-110001.
2. Shri Rakesh Chopra,  
Divisional Railway Manager,  
Northern Railway,  
DRM Office, Chelmsford Road,  
New Delhi-110001. .. Respondents

(Mrs. Meera Chhibber)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Heard both sides on C.P. No. 297/2000.

2. Shri Sawhney has stated that applicant got only Rs. 7811/- while he has received Rs.7381/-.
3. Mrs. Chhibber states that the balance of Rs.430/- has been credited to applicant's G.P.F. Account, and shows us a copy of a statement prepared by respondents in support of these assertions, which is taken on record.

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2. In the light of the same, the C.P. is dropped. Notices discharged.

A Vedavalli

(Dr. A. Vedavalli)  
Member (J)

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(S.R. Adige)  
Vice Chairman (A)